(b) if so,, what are the details thereof and what steps Government have taken to revive these units?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b) Information is being collected and will be laid on the Table of the House when received.

256. [Transferred to the 25th August, 1976],

Promotion of persons belonging to the Scheduled Castes/Scheduled Tribes in Posts and Telegraphs Department

257. SHRI IBRAHIM KALANIYA: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) the number of promotions given to persons belonging to the Scheduled Castes/Scheduled Tribes in each grade and category in Posts and Telegraphs Departments, circle-wise during the last three years;

(b) the number of posts earmarked as reserved quota posts for the Scheduled Castes and Scheduled Tribes in each grade and category circle-wise during the same period;

(c) whether the quota reserved for these Communities was fully utilised; and

(d) if not, what are the reasons therefor?

THE MINISTER OF COMMUNI-CATIONS (DR. SHANKAR DAYAL SHARMA): (a) to (d). The requisite information is being collected frjom the units under thlis Department and would be laid on the Table of Rajya Sabha,

Workers participation in Management

258. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be

pleased to refer to answer to Starred Question 257 given in the Rajya Sabha on the 10th March, 1976 and state:

(a) what further progress has so far been made regarding, the implementation of the scheme to ensure workers' participation in management at shop, floor and plant level in the private and public sector undertakings; and

(b) what are the names of the organisations which have not yet implemented this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) According to information available in the Ministry, 472 public sector establishments of the Central Government have either implemented or initiated steps to implement the Scheme. The provisional number of units, reported by the State Governments, to have implemented the Scheme in the various States is 924.

(b) Information about the names $\circ *$ units in various parts of the country which have not yet implemented the Scheme is not available.

Minimum wages for workers in Tea Estates

259. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state:

(a) what are names of tea estates which have so far not implemented the minimum wages fixed by Government; and

(b) what ar_e the details of the actual wages paid to workers by these planters?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA); fa) and (b) The matter falls within the jurisdiction of State Governments.